

Tele No: 019425060179(Srinagar).
01912546753(Jammu)
E-mail: jk-law@nic.in
lawdepartment4455@gmail.com

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Supreme Court Section) Civil Secretariat,
Srinagar/Jammu

Subject: Appointment of Shri Kanu Agrawal, Advocate as Additional Advocate General (AAG) for Union Territory of Jammu and Kashmir before the Hon'ble Supreme Court of India.

Government Order No.11331 -JK (LD) of 2023
Dated. 16 .08.2023.

Sanction is hereby accorded to the appointment of Shri Kanu Agrawal, Advocate as Additional Advocate General to represent the Union Territory of Jammu and Kashmir in the Hon'ble Supreme Court of India on the terms and conditions as envisaged in Government Order No. 3005-LD(A) of 2003 dated 21-10-2003 read with Government Order No. 2062-LD(A) of 2017 dated 08.06.2017 or any order, circular or instructions issued by the Government of Jammu and Kashmir from time to time regarding fixation of terms and conditions of the Additional Advocate General.

By Order of the Hon'ble Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-SC/28/2022-10

Dated. 16 .08.2023

Copy to the:-

1. Learned Advocate General, Jammu and Kashmir, Srinagar.
2. All Administrative Secretaries.
3. Principal Secretary to Hon'ble Lieutenant Governor, J&K Raj Bhawan Srinagar.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
5. Principal Resident Commissioner, J&K, New Delhi.
6. Registrar General Supreme Court of India.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.

8. Director Information, J&K Srinagar.
9. Director Litigation Jammu/Srinagar.
10. Director, Archives, Archaeology and Museums, J&K Jammu/Srinagar.
11. Director Finance, Department of Law, Justice & PA.
12. Mr. Shailesh Madiyal, Additional Advocate General Supreme Court of India.
13. Mr. Kanu Agrawal, Additional Advocate General Supreme Court of India.
14. All Standing Counsels/AoR Supreme Court of India.
15. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
16. Private Secretary to Secretary to Government, Department of Law, Justice and P.A for information of the Secretary.
17. I/C Website Section.
18. Government Order file.
19. Concerned File.


Shafiq Hussain Mircha
Deputy Legal Remembrancer

